

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 2nd DAY OF AUGUST, 2000

Original Application No.48 of 1993

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.BISWAS, MEMBER(A)

Raj kumar Maurya, aged about 27 years

R/o Moh. Ghazi Rauza, Near Dr.Aziz

Nursing Home, P.O.Gorakhpur,

District Gorakhpur.

.... Applicant

(By Adv: SHri Sanjay Kumar)

Versus

1. Union of India through General Manager, North Eastern Railway Gorakhpur.
2. Superintendent of Printing & Stationery, North Eastern Railway, Gorakhpur.

.... Respondents

(By Adv: Shri Govind Saran)

O R D E R(Oral)

(By Hon.Mr.Justice R.R.K.Trivedi, V.C.)

This application has been filed for the appopintment on compassionate ground as Class III employee. It is not disputed that the applicant was accommodated as Class IV employee on the death of his father during service. However, he appeared in written test for being appointed as Class III employee in which he failed. In our opinion the rules for appointment on compassionate grounds could not be applicable to such a situation. The application has no merit and is accordingly rejected. No order as to costs.

S. Srinivas
MEMBER(A)

S. Srinivas
VICE CHAIRMAN

Dated: 2nd August, 2000

Uv/